

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 28th October, 2016

No. 235/ A : The services of the Officers named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table, with immediate effect:-

Sl. No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
01.	Mr. Sheo Narayan Singh, Principal Judge, Family Court, Godda	Principal District & Sessions Judge, Giridih (after superannuation of Sri Deepak Kumar on 31.10.2016)
02.	Mrs. Seema Sinha, Special Secretary, Cabinet (Vigilance), Ranchi	Principal District & Sessions Judge, Ramgarh (after superannuation of Sri K.K. Srivastava on 31.10.2016)

By order of the Court
Sd/- Anil Kumar Choudhary

Registrar General

Memo. No. _____ **/Apptt. ...Dated Ranchi, the 28th October, 2016.**


File No. XX(12)/216/ Apptt .

Copy forwarded to the Central Project Co-ordinator, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo. No. 5481 **/Apptt. ...Dated Ranchi, the 28th October, 2016.**

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Principal Secretary, Cabinet Secretariat & Co-ordination Department, Government of Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration)I/c, the P.P.S. I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project High Court of Jharkhand, Ranchi / the Principal District & Sessions Judges Godda, Giridih, Ramgarh & the Judicial Commissioner, Ranchi / the Officer concerned for information and needful.


28-10-2016
Registrar General

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

THE 28TH October, 2016

No. 236 /A : Sri Arun Kumar Gupta No. 2, District & Additional Sessions Judge, Giridih is promoted to the rank of Principal District Judge subject to final decision of Hon'ble Supreme Court of India in Special Leave to Appeal (Civil) No. 9883 of 2009.

By order of the Court
Sd/- Anil Kumar Choudhary
Registrar General

Memo. No. _____/Apptt. ...Dated Ranchi, the 28th October, 2016.

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Sd/- Anil Kumar Choudhary

Registrar General

Memo. No. 5483 /Apptt. ...Dated Ranchi, the 28th October, 2016.

Copy forwarded to the Principal Secretary to the Government, Department of Personnel, Administrative Reforms & Rajbhasha, Jharkhand, Ranchi / the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi / the Accountant General (A&E), Jharkhand, Ranchi / the Registrar (Establishment), the Registrar (Vigilance), the Registrar (Administration)I/c, the P.P.S. I/c to Hon'ble the Chief Justice, the Central Project Co-ordinator, e-Courts Project High Court of Jharkhand, Ranchi / the Principal District & Sessions Judge Giridih and the Officer concerned for information and needful.


28.10.2016
Registrar General